

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal the 5th June, 2023

No. HCM/1/96-BENCH/ 11561 : It is hereby informed to all the members of the Bar and litigants that whenever concerned Roster Bench is not available, fixed items will be distributed amongst/between the available benches for fixing dates. However, for motion matters, the same will be listed before any Bench available.

By Order etc.

Sd/-
(OJESH MUTUM)
REGISTRAR (JUDL)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 11562-78
Copy to:

Imphal, the 5th June, 2023

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Registrar General, High Court of Manipur.
6. The Registrar (Admn.)/(Vigilance), High Court of Manipur.
7. The Government Advocates, Government of Manipur.
8. The Deputy Solicitor General of India, High Court of Manipur.
9. The President, High Court Bar Association, Manipur.
10. The President, AMBA, Manipur.
11. All the Joint Registrars, High Court of Manipur.
12. All the Deputy Registrars, Language Officer, High Court of Manipur.
13. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
14. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. All the Court Masters, High Court of Manipur.
17. The Concerned/Guard File.


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR